

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.10.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 244/BB/2018	For hearing - CIRP	Sec 7 of I&B code 2016	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructure Limited	Ms. Ramanathan Bhuvaneshwari, RP

ADVOCATE FOR PETITIONER/s:

R. Bhuvaneshwari

RP

RP

ADVOCATE FOR RESPONDENT/s:

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ORDER

Heard Smt.R.Bhuvaneshwari, learned Resolution Professional.

Post the case on 20.11.2019.

RP
Member (T)

RP
Member (J)

Krishna

Verified

RP
Court Officer